

IN THE COURT OF PR. DISTRICT AND SESSION

LIST OF PROCLAIMED OFFENDERS U/S 572

S/NO	Title of the case	Name of the proclaimed offenders v/s
1.	State v/s Mohamad Yusuf Saib (42/2013) v/s 148, 395, 452, 342, 323, 201 R.P.C.	Mohamad Yusuf Saib, S/o Ab. Shaib Shah Mohamad Saib, S/o Mohamad Yusuf Saib Wahed Ahmad Lone, S/o Mohamad Saib, R/o Kapin
2.	State v/s Ajay Kumar (214/2008) v/s 302 R.P.C.	Sayer Ahmad Rather, S/o Saif-ullah Sons of Mohammad Yaqub Ratta, R/o Jind R/o Bani pagwan Tehsil/District Gujraur Ajay Kumar, S/o Sukhraj Singh R/o Bani pagwan Tehsil/District Gujraur
3.	State v/s Mohammad Nawaz Jatt (25/2014 v/s) 302, 307, 120-B, 326 R.P.C.	Mohammad Yusuf Shah Aidas, S/o Saib-ullah Chief Commissioner, Hazib Muzaffar
4.	State v/s Hadeez Khan & ors. (256/2018) v/s 302, 147, 148, 149, 34, 156 R.P.C.	Ghulam Peer Dejal, S/o Mohammed Din, S/o Aman Khan S/o Hadeez Khan, S/o Jangiyar Aidas, Raja, Peer Dejal Resident of Chapla Bazaar, Shopian.
5.	State v/s Jawad Ahmad Gani (01/2011) v/s 362, 376 R.P.C.	Jawad Ahmad Gani, S/o Ali Mohammad Gani R/o KAKHAR DUBSAMA
6.	State v/s Ab. Hai Shah (301/2016) v/s 147, 148, 149 341, 336, 332-355, 188, 427-307	Mohammad Amin Ahanger S/o Gh. Hassan Ahanger R/o Cheek - Bungalow Spon.